

HIGH COURT OF HIMACHAL PRADESH, SHIMLA – 171 0 01.

No.HHC/GAZ/14-53/74-V- Dated Shimla, the 19th November,, 2014.

NOTIFICATION

In the interest of administration, following transfers and postings of the members of H.P. Judicial Service in the cadres of District Judges/Additional District Judges, Civil Judges (Senior Division) and Civil Judges (Junior Division) are hereby ordered with immediate effect:-

1. Shri D.K.Sharma, District & Sessions Judge, Solan is transferred and his services are placed at the disposal of the State Government for being posted as LR-cum-Secretary (Law), to the Government of H.P.
2. Shri S.C.Kainthla, Presiding Officer, Labour Court, Kangra at Dharamshala, on being recalled, is transferred and posted as District & Sessions Judge, Solan.
3. Shri Purender Vaidya, District & Sessions Judge, Kinnaur at Rampur Bushahr is transferred and his services are placed at the disposal of State Government for being posted as President, District Consumer Forum Mandi.
3. Shri K.K.Sharma, President, District Consumer Forum, Mandi, on being recalled, is transferred and his services are placed at the disposal of the State Government for being posted as Presiding Officer, Labour Court/Industrial Tribunal, Kangra at Dharamshala.
4. Shri Bhupesh Sharma, Additional District & Sessions Judge, CBI Court, Shimla on his placement as District & Sessions Judge, is transferred and posted as District & Sessions Judge Kinnaur at Rampur Bushahr.
5. Shri Jia Lal Azad, Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Mandi, is transferred and posted as such at Shimla.
6. Shri Sachin Raghu, Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrate, Theog, on his placement as Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, is transferred and posted as Civil Judge (Senior Division)-cum-Chief Judicial Magistrate, Mandi.
7. Shri Gaurav Mahajan, Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrate, Rampur Bushahr, is transferred and posted as such at Theog.
8. Ms. Sapna Pandey, Civil Judge (Senior Division)-cum- Additional Chief Judicial Magistrate, Court No.1 Kasauli, is transferred and posted as such at Court No.1, Amb.
9. Shri Yajuvender Singh, Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrate, Court No. I, Sundernagar, is transferred and posted as such at Court No. I, Kasauli.
10. Shri Pankaj, Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrate, Court No.1 Amb, is transferred and posted as such at Rampur Bushahr.
11. Shri Gaurav Sharma, Civil Judge (Junior Division)-cum-JMIC (II) Nurpur on his placement as Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrate on adhoc basis is transferred and posted as Civil Judge (Senior Division)-cum-Additional Chief Judicial Magistrate at Court No.1 Sundernagar.

Contd..2/-

12. Shri Dhiru Thakur, Civil Judge (Junior Division-cum-JMIC Jubbal, is transferred and posted as Civil Judge (Junior Division)-cum-JMIC (I) Una.
13. Shri Mohit Bansal, Civil Judge (Junior Division)-cum-JMIC, Chopal, shall also hold Court at Jubbal in alternative weeks.
14. Ms. Divya Jyoti, Civil Judge (Junior Division)-cum-JMIC (I) Una is transferred and posted as such in Court No.II, Nurpur.

However, the transfers and postings of the Judicial Officers motioned at serial No.5 to 14 will take effect after appointment of Shri Madan Kumar as Additional District & Sessions Judge on adhoc basis by the State Government.

**BY ORDER OF THE HON'BLE HIGH COURT OF
HIMACHAL PRADESH**

REGISTRAR GENERAL

Endst. No HHC/GAZ/14-53/74-V-

Dated: 19.11.2014.

Copy forwarded to:

1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice, High Court of H.P., Shimla.
2. The Chief Secretary (Home)/ Principal Secretary (Personnel) to the Govt. of H.P., Shimla.
3. The Registrar General / Registrar (Rules) / Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Administration)/ CPC OSD-Protocol, High Court of H.P., Shimla.
4. The L.R.-cum- Principal Secretary (Law) to the Govt. of H.P., Shimla.
5. All the District/Additional District and Sessions Judges/Civil Judges (Senior Division/ Junior Division) in the State of H.P.
6. Legal Advisor to Hon'ble Lokayukta, H.P., Shimla.
7. All the Presidents, District Consumer Fora, Shimla, Mandi and Kangra at Dharamshala.
8. The Presiding Officers, Labour Court /Industrial Tribunal, Shimla/Dharamshala, H.P.
9. The Member Secretary/Administrative Officer, H.P. State Legal Services Authority, Shimla.
10. The Director/Joint Director/Deputy Director, Himachal Pradesh Judicial Academy, Shimla.
11. The Accountant General (Audit), H.P., Shimla.
12. The Accountant General, (A & E). Shimla, H.P.
13. The above named officers (by name) for information and necessary action.
14. All the Additional Registrars, High Court of Himachal Pradesh, Shimla.
15. All the Deputy Commissioners/Superintendents of Police, in, H.P.
16. The Special Secretary/Additional Secretary (Law) to the Govt. of H.P., Shimla.
17. All the Deputy Registrars/Assistant Registrars/Secretaries/Court Masters/Private Secretaries/Section Officers/Marriage Counsellor/ Chief Librarian/ Public Relation Officer/ Readers, High Court of Himachal Pradesh, Shimla.
18. The Secretary to the Registrar General/ /Registrar (Rules) /Registrar (Vigilance) / Registrar (Judicial)/ Registrar (Administration) High Court of Himachal Pradesh, Shimla.
19. All the District Treasury Officers in H.P.
20. The Director of Estates, H.P., Shimla-171 002.
21. Personal file of the above named officers.
22. The Section Officer (Computer) of this Registry for conversion of the same into digital form on Gazette Website.
23. Guard file.

Registrar General